

18th November, 1960, as the grant of any retrospective effect would have created difficulties in regard to employees who had already retired from service. Such persons would have been required to refund the Government share of contribution together with interest thereon to their Contributory Provident Fund Accounts, in case they had chosen to be governed by the Liberalised Pension Rules in place of the Contributory Provident Fund Rules which were, otherwise, applicable to them.

१९६२ के ग्राम चुनावों की तिथियां

*२१८. श्री विभूति मिश्र : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि निर्वाचन आयोग ने अगले ग्राम चुनावों के लिए तिथियों का निश्चय कर लिया है ; और

(ख) यदि हां, तो उसका व्योरा क्या है ;

विधि उपमंत्री (श्री हजारनबीस) :

(क) और (ख). निर्वाचन आयोग ने आगामी ग्राम चुनाव के कार्यक्रम के बारे में कोई अन्तिम निर्णय नहीं किया है किन्तु सभी परिस्थितियों को ध्यान में रखते हुए आयोग अस्थायी रूप से इस नतीजे पर पहुंचा है कि हिमाचल प्रदेश और कुल्लू सब डिवीजन वाले बर्फीले क्षेत्रों को छोड़ कर, जहां कि मतदान अप्रैल, १९६२ में किसी समय सम्भव होगा, अन्य सभी जगह, निर्वाचन प्रयोजन के लिये सबसे सुविधाजनक समय फरवरी, १९६२ का अन्तिम सप्ताह होगा ।

Lady Teachers in a Delhi School

*219. **Shri Nagi Reddy:** Will the Minister of Education be pleased to state:

(a) whether his attention has been drawn to a letter appearing in *Statesman*, Delhi on the 19th July, 1961 about employment of lady teachers by a school in Delhi;

(b) if so, whether Government have made any enquiry into the complaints;

(c) the steps taken in the matter;

(d) whether any financial assistance is given to this school; and

(e) if so, the amount?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) and (c). The Director of Education, Delhi has been asked to look into the complaint.

(d) Yes, Sir.

(e) The grant is paid under the grant-in-aid rules and the amount varies from year to year.

U.K. Bank Rates

*220. { **Shri M. B. Thakore:**
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the bank rate in the U.K. has been increased by 2 per cent. as announced by the Chancellor of Exchequer on the 24th July, 1961; and

(b) if so, the effect on interest on loans which will be taken from the U.K. for Third Five Year Plan?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) The U.K. Chancellor of the Exchequer announced on the 25th July, 1961, the raising of the British Bank Rate from 5 per cent. to 7 per cent. with effect from the 26th July, 1961.

(b) There may be some increase in the rates of interest payable on the loans which India will receive from the U.K. for the Third Five Year Plan, so long as the bank rate is not reduced.

World Children's Festival, Moscow

*221. **Shri Ramji Verma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that India had participated in the World Chil-